

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
STARRED QUESTION No. 135
TO BE ANSWERED ON 28.07.2022

Disposal of fly ash

135. SMT. SEEMA DWIVEDI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government has issued any guidelines for the disposal of fly ash produced in brick industry;
- (b) whether Government has also issued any guidelines for relocation of brick kilns that produces fly ash which is dangerous for environment and human lives in the vicinity;
- (c) if so, the concrete measures adopted by Government to ensure their compliance during the last five years; and
- (d) the permanent measures taken by Government for the healthcare of the labourers working at brick kilns and for educational requirements of their children?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BHUPENDER YADAV)

(a) to (d)

A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY OF PARA (a) TO (d) OF STARRED QUESTION NO. 135 TO BE ANSWERED ON 28.07.2022 IN RAJYA SABHA RAISED BY SMT. SEEMA DWIVEDI TITLED “DISPOSAL OF FLY ASH”

(a), (b)& (c): Ministry of Environment, Forest and Climate Change (MoEFCC) vide G.S.R.143(E) dated 22nd February, 2022 has issued a notification that mandates the brick kilns to fully utilise the ash produced in brick industry for in-house brick making.

The said notification also mandates the establishment of brick kilns with minimum distance of 0.8 kilometre from habitation and fruit orchards. It also mandates the establishment of brick kiln at a minimum distance of one kilometer from an existing brick kiln to avoid clustering of kilns in an area. Further, State Pollution Control Boards/ Pollution Control Committees may make siting criteria stringent for establishing brick kilns considering the proximity to habitation, population density, water bodies, sensitive receptors, etc.

(d) To improve air quality and working areas of brick industry, MoEFCC vide notification G.S.R.143(E) dated 22nd February, 2022, has specified several measures to brick industry inter-alia cover emission standard for particular matter from stack to 250 mg/Nm³, use of approved fuels such as piped natural gas, coal, fire wood and agricultural residues, ban of use of polluting fuel such as petcoke, tyres, plastic and hazardous waste, compliance to the guidelines of fugitive dust emission control, mandatory paving of roads, etc.

Ministry of Labour and Employment has implemented a pilot project “Health and Nutrition check-up camp” in association with Employee State Insurance Corporation (ESIC) launched on 8th March, 2022 during “Azadi Ka Amrit Mahotsav”, to achieve the regular health and nutrition check-up of women workers of brick kiln, beedi and other industrial establishments for six months. Individual health passbooks are issued to the women workers during the camp.
